

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION NO- 1793
ANSWERED ON- 31/07/2023

AFFILIATING COLLEGES FROM HARYANA/PUNJAB

1793. SHRIMATI HARSIMRAT KAUR BADAL:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government proposes affiliating colleges from Haryana State with Punjab University;
- (b) whether the Government is aware that Haryana had voluntary de-affiliated its colleges from Punjab University in the year 1978;
- (c) whether the Government is aware that Punjab University is the only autonomous University in the country which had democratically elected governing bodies like the Senate and the Syndicate which is being diluted by changing system for disaffiliation of colleges of Punjab and affiliating colleges from Haryana; and
- (d) whether the Government proposes to take any action against Government of Punjab for conspiring to dilute the State's rights and against Haryana for their action usurping the rights of the State of Punjab and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(DR. SUBHAS SARKAR)

(a) to (d) Affiliation of a college i.e. its recognition for admission to the privileges of a university, is a subject matter dealt with under the rules and regulations of concerned universities and as per the jurisdiction provided in relevant legislative enactments. Panjab University Act 1947 has created Panjab University and the provisions made in the Act govern the composition of its statutory bodies. This Ministry has not received proposal from Punjab Government regarding disaffiliation of its colleges from Panjab University. Haryana Government has made a request to affiliate its college under Panjab University. Punjab Government has informed that the Punjab Vidhan Sabha has passed a unanimous resolution on 30.06.2022 opposing any attempt to change the present status of the Panjab University, in any form.
